



## **Central Administrative Tribunal Jammu Bench, Jammu**

T.A. No.5041/2021  
(SWP No.1815/2010)

Friday, this the 28<sup>th</sup> day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Tarun Shridhar, Member (A)**

Madan Lal, Age 50 years,  
S/o Sh. Sain Dass,  
R/o 32 Shyam Vihar,  
Agricultural Complex Road,  
Talab Tillo, Jammu.

..Applicant

(Mr. Sudershan Sharma, Advocate)

VERSUS

1. State of J&K through  
Secretary to Govt. Technical Education/  
Youth Services and Sports Department,  
Civil Secretariat,  
Srinagar.
2. Director General,  
Youth Services and Sports, J&K Government,  
Wazir Bagh,  
Srinagar.

..Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

**ORDER (ORAL)****Mr. Justice L. Narasimha Reddy:**

Mr. Sudershan Sharma, learned counsel for applicant submits that the T.A. has become infructuous. It is accordingly dismissed. There shall be no order as to costs.

**( Tarun Shridhar )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**May 28, 2021**  
/sunil/rk/ankit/sd/